

(b) if so, the details of the posts of CMDs vacant and the time since when they are vacant;

(c) whether it is also a fact that the list of eight names who were short listed by the previous Government to head PSBs has been scrapped by this Government;

(d) if so, the details thereof and the reasons therefor; and

(e) the measures being taken to fill up the vacancies with immediate effect?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) Yes, Sir. Presently 7 posts of CMDs in Public Sector Banks are vacant. Details of these posts of CMDs are as follows:

Sl. No.	Name of the Bank	Date of Vacancy
1.	United Bank of India	21.02.2014
2.	Indian Overseas Bank	01.08.2014
3.	Bank of Baroda	01.08.2014
4.	Syndicate Bank	22.09.2014
5.	Canara Bank	01.10.2014
6.	Oriental Bank of Commerce	01.10.2014
7.	Punjab National Bank	28.10.2014

(c) and (d) The Government has cancelled the selection process of CMDs and EDs of various Public Sector Banks for the year 2014-15 due to lack of transparency/objectivity in the process, on the basis of the Report of the Group set up to review these recommendations. The Group comprised of Governor, RBI; Secretary, Department of Expenditure and Secretary, Department of School Education and Literacy.

(e) The process of appointment is under way.

Repatriation of profits etc. by Indian companies

986. SHRI T.K. RANGARAJAN: Will the Minister of FINANCE be pleased to state:

(a) the total quantum of Foreign Direct Investment (FDI) in Indian companies during the last three years; and

(b) the amount repatriated by these companies by way of royalty, dividend and profits during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) Details of inflow of FDI during each of the last three years and current year is available on the website of Department of Industrial Policy and Promotion (*www.dipp.nic.in - Publications - FDI Statistics*).

(b) Government does not maintain any database on amount repatriated by companies by way of royalty, dividends and profits. However, the data as released by RBI on India's invisibles is as below:

	(Amount in USD million)		
	2011-12	2012-13	2013-14 (P)
Royalties, copyright and license fees	3207	3000	3980
Dividend	3748	2358	3728
Profits	283	125	312

P: Provisional

Opening of SBI branch in Chirgaon

†987. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of FINANCE be pleased to state:

(a) whether Vyapar Mandal and local bodies of Chirgaon have made several requests to open a State Bank of India (SBI) branch at Chirgaon Tehsil in Shimla district of Himachal Pradesh;

(b) whether as per the guidelines of Reserve Bank of India (RBI) opening a branch of bank at this tehsil, having population of 40-50 thousands is not mandatory;

(c) whether the Chief Manager of SBI, had got a survey conducted of Chirgaon which recommended to open a branch therein considering it necessary, however the Regional Manager, SBI, Shimla submitted contrary report in this regard; and

(d) if so, the reasons therefor; and

(e) whether Government contemplates to open a branch of SBI therein in view of the long pending demand from this tehsil?

†Original notice of the question was received in Hindi.